

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-513**

(IB)-170(PB)/2018

IA/719/2024, IA/3218/2023, CA/1165/2019, IA/6029/2023, IA/6031/2023,  
IA/6037/2023, IA/6040/2023, IA/6089/2023, IA/6120/2023, IA/6123/2023,  
IA/6129/2023, IA/6357/2023, IA/6360/2023

**IN THE MATTER OF:**

IDBI Bank Ltd.

**....Applicant**

**Vs.**

ACIL Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) CIRP

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Mahima Ahuja, Adv. in IA/719/2024,  
IA/6029/2023, IA/6031/2023, IA/6037/2023,  
IA/6040/2023, IA/6089/2023, IA/6120/2023,  
IA/6123/2023, IA/6129/2023, IA/6357/2023

For the Respondent :

For the CoC : Mr. Sarthak Sehgal, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/719/2024, IA/6029/2023, IA/6031/2023, IA/6037/2023,  
IA/6040/2023, IA/6089/2023, IA/6120/2023, IA/6123/2023,  
IA/6129/2023, IA/6357/2023:-**

Ld. Counsel on behalf of Applicant is present. No one is present on behalf of Respondent at the time of hearing of the matter. In the interest of justice, list the matter on **06.06.2024**.

**IA/3218/2023, CA/1165/2019, IA/6360/2023:-**

No one is present on behalf of Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **06.06.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**